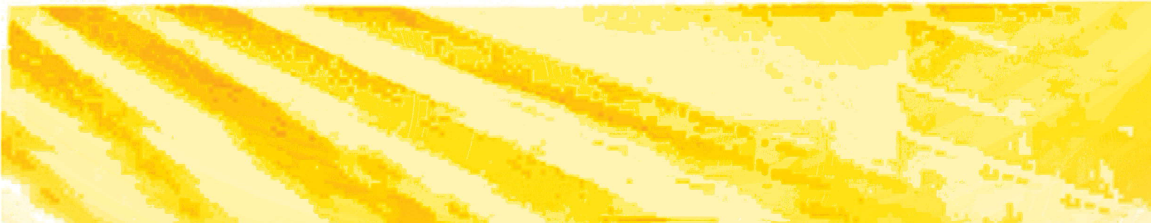


**RESUME OF WORK
DONE BY LOK SABHA**



**SEVENTEENTH LOK SABHA
NINTH SESSION, 2022**

LOK SABHA SECRETARIAT, NEW DELHI
November, 2022/Kartika, 1944 (Saka)



T.O. No. 4/17 LS Vol. IX

RESUME OF WORK
DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—NINTH SESSION
(18 July, 2022 to 8 August, 2022)



LOK SABHA SECRETARIAT
NEW DELHI
November, 2022/Kartika, 1944 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Ninth Session *i.e.* from the 18 July, 2022 to 8 August, 2022.

NEW DELHI;
November, 2022
Kartika, 1944 (Saka)

UTPAL KUMAR SINGH
Secretary General

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1. DURATION OF SESSION

(9th Session of 17th Lok Sabha)

1. Date of Commencement	:	§18 July, 2022
2. Date of Adjournment <i>sine die</i>	:	#8 August, 2022
3. Date of prorogation	:	17 August, 2022
4. Total number of days of Session	:	22
5. Number of Actual days of Sittings	:	16
6. Number of hours of sittings	:	44 hours 38 minutes

§ The first sitting commenced with the playing of National Anthem.

#The session was adjourned *sine die* on 08.08.2022 instead of 12.08.2022 (fixed as per schedule). Consequently, sittings fixed for 10 and 12 August, 2022 stood cancelled. The sitting ended with the playing of National Song.

2. BILLS

(i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Family Courts (Amendment) Bill, 2022	18.7.2022	-	26.7.2022 (Consideration and passing)	3 34	03	—	Passed
2.	The Indian Antarctic Bill, 2022	1.4.2022 (Earlier Session)	-	22.7.2022 (Consideration and passing)	0 36	63	—	Passed
3.	The National Anti-Doping Bill, 2021	17.12.2021 (Earlier Session)	-	27.7.2022 (Consideration and passing)	3 25	72	34	Passed, as amended
4.	The Central Universities (Amendment) Bill, 2022	1.8.2022	-	3.8.2022 (Consideration and passing)	1 46	17	—	Passed
5.	The Biological Diversity (Amendment) Bill, 2021	16.12.2021 (Earlier Session)	-	2.8.2022 (Presentation of Report by Joint Committee)	- -	—	—	Pending

6. The Wild Life (Protection) Amendment Bill, 2021	17.12.2021 (Earlier Session)	-	2.8.2022 (Consideration and passing)	5	05	87	32	32	Passed, as amended		
7. The Energy Conservation (Amendment) Bill, 2022	3.8.2022	-	-	\$0	04	-	-	-			
			5.8.2022	3	47	32	-	-	Passed		
			8.8.2022 (Consideration and passing)								
8. *The Data Protection Bill, 2021, as reported by Joint Committee	11.12.2019 (Earlier Session)	-	3.8.2022 (Motion for withdrawal)	-	-	-	-	-	Withdrawn		
9. The New Delhi International Arbitration Centre (Amendment) Bill, 2022	5.8.2022	-	8.8.2022 (Consideration and passing)	0	58	16	-	-	Passed		
10. The Competition (Amendment) Bill, 2022	5.8.2022	-	-	-	-	-	-	-	Pending		
11. The Electricity (Amendment) Bill, 2022	8.8.2022	-	-	\$0	20	-	-	-	Pending		

\$Bills opposed on introduction and time taken for opposing the introduction.

*The Bill was introduced as the Personal Data Protection Bill, 2019. The short title of the Bill was changed as 'the Data Protection Bill, 2021' by the Joint Committee.

SUMMARY

1. Bills pending at the end of last Session	9
2. Bills introduced	6
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and Laid on the Table	Nil
5. Bills passed by Rajya Sabha and Laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and Laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and Laid on the Table of Lok Sabha	Nil
8. Bills passed	7
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	1
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	1
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	1
21. Bills reported by Standing Committees	2
22. Bills pending at the end of Ninth Session of Seventeenth Lok Sabha	7

(ii) BILLS REFERRED TO THE STANDING COMMITTEES AND PRESENTATION/LAYING OF REPORTS THEREON

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of report	Remarks
1.	The Wild Life (Protection) Amendment Bill, 2021	17.12.2021 (L.S.)	Chairman	Science and Technology, Environment, Forests and Climate Change (25.12.2021)	21.7.2022	Passed
2.	The Mediation Bill, 2021	20.12.2021 (R.S.)	Chairman	Personnel, Public Grievances, Law and Justice (20.12.2021)	21.7.2022	Pending in Rajya Sabha
3.	The Competition (Amendment) Bill, 2022	5.08.2021 (L.S.)	Speaker	Finance (17.08.2022)	—	Pending with Committee

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(iii) PRIVATE MEMBERS' BILLS

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1.	The Constitution (Amendment) Bill, 2019 (<i>Insertion of new article 371K</i>) by Shri Asaduddin Owaisi, M.P.	5.8.2022	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 2019 (<i>Amendment of article 84, etc.</i>) by Shri Asaduddin Owaisi, M.P.	5.8.2022	—	—	—	—	—	Pending
3.	The Industrial Employment and Environmental Protection Bill, 2021 by Shri Shrirang Appa Barne, M.P.	5.8.2022	—	—	—	—	—	Pending
4.	The Female Farmers Entitlement Bill, 2021 by Shrimati Rama Devi, M.P.	5.8.2022	—	—	—	—	—	Pending
5.	The National Consultation Commission Bill, 2019 by Shri Jagdambika Pal, M.P.	5.8.2022	—	—	—	—	—	Pending
6.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019 (<i>Insertion of new Chapter IIA</i>) by Shri Jagdambika Pal, M.P.	5.8.2022	—	—	—	—	—	Pending

6

7.	The Compulsory Military Conscription Bill, 2019 by Shri Jagdambika Pal, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
8.	The Legal Services Authorities (Amendment) Bill, 2022 (Amendment of section 12) by Shri N.K. Premachandran, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
9.	The Constitution (Amendment) Bill, 2022 (Amendment of article 93) by Shri N.K. Premachandran, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
10.	The Agnipath Scheme Bill, 2022 by Shri N.K. Premachandran, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
11.	The Street Children (Rehabilitation and Welfare) Bill, 2019 by Shri Rakesh Singh, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
12.	The Child Labour (Abolition) Bill, 2019 by Dr. Manoj Rajoria, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
13.	The Missing Children (Faster Tracking and Reuniting) Bill, 2019 by Dr. Manoj Rajoria, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
14.	The Basic Food Items Price Fixation Board Bill, 2019 by Shri Midhun Reddy, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
15.	The Right to Water Bill, 2020 by Shri Asaduddin Owaisi, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
16.	The Constitution (Amendment) Bill, 2022 (Insertion of new article 220A) by Shri P.P. Chaudhary, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

7

1	2	3	4	5	6	7	8	9													
17.	The Constitution (Amendment) Bill, 2022 (Insertion of new article 123A) by Shri P.P. Chaudhary, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
18.	The Constitution (Amendment) Bill, 2022 (Amendment of article 366) by Shri P.P. Chaudhary, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
19.	The National Population Control Commission Bill, 2021 by Shri Nihal Chand, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
20.	The Compulsory Periodical Desilting of Dams, Reservoirs and Rivers Bill, 2021 by Dr. Nishikant Dubey, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
21.	The Victims of Floods caused by Heavy Rains, Cyclones and Other Reasons (Rehabilitation and Welfare) Bill, 2021 by Dr. Nishikant Dubey, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
22.	The Prohibition of Multi-Digit Lotteries Bill, 2021 by Dr. Nishikant Dubey, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
23.	The Compulsory Health Insurance for Senior Citizens, Mentally Retarded Children and Persons with Disabilities Bill, 2021 by Dr. Alok Kumar Suman, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
24.	The Ancient Monuments and Archeological Sites and Remains (Amendment) Bill, 2021 (Amendment of section 20) by Shri Nihal Chand, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

8

25.	The Over the Top Platforms Regulatory Authority Bill, 2021 by Shri Manoj Kotak, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
26.	The Higher and Technical Education (Exempting from Payment of Outstanding Fees and Education Loan) Bill, 2021 by Shri Hasmukhbhai Somabhai Patel, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
27.	The Flood Control and Management Bill, 2021 by Dr. Alok Kumar Suman, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
28.	The Special Financial Assistance to the State of Bihar (For the Welfare of Farmers) Bill, 2021 by Dr. Alok Kumar Suman, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
29.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2022 (<i>Amendment of the Schedule</i>) by Shri Bidyut Baran Mahato, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
30.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022 (<i>Amendment of the Schedule</i>) by Shri Bidyut Baran Mahato, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
31.	The Compulsory Sensitivity Training in Educational Institutions Bill, 2022 by Shrimati Supriya Sule, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
32.	The Protection of Human Rights (Amendment) Bill, 2022 (<i>Amendment of section 2, etc.</i>) by Shrimati Supriya Sule, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9	
33.	The Protection of Rights of Widows and Single Women and Abolishment of Widowhood Practices Bill, 2022 by Shrimati Supriya Sule, M.P.	5.8.2022	-	-	-	-	-	-	Pending
34.	The Conservation and Maintenance of Archaeological and Natural Heritage Bill, 2022 by Shri Shrirang Appa Barne, M.P.	5.8.2022	-	-	-	-	-	-	Pending
35.	The Ocean Thermal Energy Utilization Bill, 2022 by Shri Shrirang Appa Barne, M.P.	5.8.2022	-	-	-	-	-	-	Pending
36.	The Special Financial Assistance for Development and Rejuvenation of Water Bodies in Forest areas in the State of Madhya Pradesh Bill, 2022 by Shri Sudheer Gupta, M.P.	5.8.2022	-	-	-	-	-	-	Pending
37.	The Population Control Bill, 2022 by Shri C.P. Joshi, M.P.	5.8.2022	-	-	-	-	-	-	Pending
38.	The Special Financial Assistance for Development and Rejuvenation of Water Bodies in Forest Areas in the State of Rajasthan Bill, 2022 by Shri C.P. Joshi, M.P.	5.8.2022	-	-	-	-	-	-	Pending
39.	The Hindu Religious Places of Worship (Prohibition of Marketing, Slaughtering, Trading, Cooking, Serving and Consumption of Meat and Other Non-Vegetarian Food) Bill, 2022 by Shri C.P. Joshi, M.P.	5.8.2022	-	-	-	-	-	-	Pending

57.	The National Commission for Economically Weaker Sections Bill, 2022 by Shri Midhun Reddy, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
58.	The Government Services (Regulation of Service Rules at Workplace in Appointments of Persons with Disabilities) Bill, 2022 by Shri Kunwar Pushpendra Singh Chandel, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
59.	The Constitution (Amendment) Bill, 2022 (Amendment of article 25) by Shri Kunwar Pushpendra Singh Chandel, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
60.	The Constitution (Amendment) Bill, 2022 (Amendment of article 325) by Shri Kunwar Pushpendra Singh Chandel, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
61.	The Conducting of Union Government Examinations in all Eighth Schedule Languages Bill, 2022 by Shri Dhanush M. Kumar, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
62.	The Code of Criminal Procedure (Amendment) Bill, 2022 (Amendment of section 2, etc.) by Shri Unmesh Bhaiyasaheb Patil, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
63.	The Youth Welfare Bill, 2022 by Shri Janardan Singh 'Sigrwal', M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
64.	The Visually Impaired Persons (Protection of Rights) Bill, 2022 by Shri Janardan Singh 'Sigrwal', M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9												
65.	The Orphans (Reservation of Posts in Government Establishments and Welfare) Bill, 2022 by Shri Janardan Singh 'Sigrwal', M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
66.	The Bharatiya Rozgar Samhita, 2022 by Shri Feroze Varun Gandhi, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
67.	The National Strategy for Reduction of Food Waste Bill, 2022 by Shri Dhanush M. Kumar, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
68.	The Constitution (Amendment) Bill, 2022 (Amendment of article 312) by Dr. Shrikant Eknath Shinde, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
69.	The Antarrashtriya Marathi Vishwavidyalaya Bill, 2022 by Dr. Shrikant Eknath Shinde, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
70.	The Compulsory Teaching of Urban Planning in Schools Bill, 2022 by Dr. Shrikant Eknath Shinde, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
71.	The Residential Schools (for Scheduled Castes and Scheduled Tribes) Bill, 2022 by Dr. Manoj Rajoria, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
72.	The Madhya Pradesh Central Agricultural University Bill, 2022 by Dr. Krishnapal Singh Yadav, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
73.	The Places of Worship (Special Provisions) Repeal Bill, 2022 by Dr. Krishnapal Singh Yadav, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

74.	The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Amendment Bill, 2022 (Insertion of new section 13A, etc.) by Shri Ramesh Chand Bind, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
75.	The Victims of Riots, Communal Violence and Violent Protests (Equal Compensation) Bill, 2022 by Shri Ramesh Chand Bind, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
76.	The Compensatory Afforestation Fund (Amendment) Bill, 2022 (Amendment of sections 6 and 16) by Dr. Heena Vijaykumar Gavit, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
77.	The Constitution (Amendment) Bill, 2022 (Amendment of Seventh Schedule, etc.) by Dr. Heena Vijaykumar Gavit, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
78.	The Rehabilitation and Relocation of Persons Displaced due to Climate Change Bill, 2022 by Dr. Heena Vijaykumar Gavit, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
79.	The Environment (Protection) Amendment Bill, 2022 (Amendment of section 2) by Shri Nihal Chand Chauhan, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
80.	The Electricity (Amendment) Bill, 2022 (Insertion of new section 126A) by Shri Hanuman Beniwal, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

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1	2	3	4	5	6	7	8	9											
81.	The Unemployment Allowance for Graduates Living Below Poverty Line Bill, 2021 by Shri Subrat Pathak, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
82.	The Aroma Board Bill, 2021 by Shri Subrat Pathak, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
83.	The Criminal Law (Amendment) Bill, 2022 (Substitution of new section for section 272, etc.) by Dr. Sujay Radhakrishna Vikhepatil, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
84.	The Mental Healthcare (Amendment) Bill, 2022 (Amendment of section 2, etc.) by Dr. Sujay Radhakrishna Vikhepatil, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
85.	The Protection of Women from Domestic Violence Amendment Bill, 2022 (Amendment of section 2, etc.) by Dr. Sujay adhakrishnaVikhepatil, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
86.	The Breast Cancer (Awareness) Bill, 2022 by Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
87.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2022 (Amendment of sections 2 and 3) by Shrimati Aparupa Poddar, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending
88.	The Constitution (Amendment) Bill, 2022 (Amendment of article 239AA, etc.) by Shrimati Aparupa Poddar, M.P.	5.8.2022	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Pending

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89.	The Fishermen (Protection and Welfare) Bill, 2022 by Shimmati Aparupa Poddar, M.P.	5.8.2022	-	-	-	-	-	-	Pending
90.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2022 (Amendment of section 86) by Shri Bhartruhari Mahtab, M.P.	5.8.2022	-	-	-	-	-	-	Pending
91.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2021 (Amendment of Section 2 and 3) by Dr. Kirit Premjibhai Solanki, M.P.	5.8.2022	-	-	-	1	14	taken on introduction of Bills from Sl. Nos. 1 to 91.	Pending
92.	The Compulsory Voting Bill, 2019 by Shri Janardan Singh 'Sigrwat', M.P.	21.6.2019	-	-	-	12.7.2019 26.7.2019 Session) (First Session) 22.11.2019 (Second Session) 3.12.2021 (Seventh Session) 1.4.2022 (Eighth Session) 5.8.2022	0 57 (excluding 2 hours and 52 minutes taken during First Session, 2 hours and 8 minutes taken during Second Session, 19 minutes taken during Seventh Session and 01 hour taken during Eighth Session)	-	Bill was withdrawn by leave of the House on 5.8.2022.

1	2	3	4	5	6	7	8	9	
93.	The Representation of the People (Amendment) Bill, 2019 (Insertion of new section 294A) by Shri Gopal Chinayya Shetty, M.P.	12.7.2019	-	-	05.08.2022	0	17	-	Discussion on the motion for consideration of the Bill not concluded on 5.8.2022. Pending.

SUMMARY

(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	433
2. Bills introduced	91
3. Bills withdrawn	1
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 5276 of Bulletin-Part II, dated 3.10.2022.	523

3. CANCELLATION OF SITTINGS OF LOK SABHA (9TH SESSION, 17 LS)

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sittings fixed for 10 and 12 August, 2022.	8.8.2022	The session was scheduled to conclude on 12 August, 2022. However, the House was adjourned <i>sine die</i> on 8 August, 2022. Consequently, sittings fixed for 10 and 12 August, 2022 stood cancelled.

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original	A/T Statement	
1.	Committee on Estimates	1.05.2022	01	01	20	46.66%	—	01	02	—
2.	Committee on Public Undertakings	1.05.2022	03	03	30	56.06%	—	01	—	—
3.	Committee on Public Accounts	1.05.2022	02	03	15	78.57%	—	03	—	*

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(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original	A/T Statement	
1.	Committee on Agriculture, Animal Husbandry and Food Processing	13.09.2021	03	04	00	48.38%	—	—	—	—
2.	Committee on Chemicals and Fertilizers	13.09.2021	01	01	45	50%	—	—	04	04
3.	Committee on Coal, Mines and Steel	13.09.2021	01	00	50	65.51%	—	01	04	—
4.	Committee on Defence	13.09.2021	01	01	00	52%	—	—	01	—
5.	Committee on Energy	13.09.2021	01	00	45	61.53%	—	02	03	02
6.	Committee on External Affairs	13.09.2021	02	01	15	37.09%	—	1	1	—
7.	Committee on Finance	13.09.2021	03	06	30	13%	—	01*	05	—
8.	Committee on Food, Consumer Affairs and Public Distribution	13.09.2021	01	01	30	45.10%	—	01	01	04
9.	Committee on Communication and Information Technology	13.09.2021	04	03	15	50%	—	—	—	—
10.	Committee on Labour, Textiles and Skill Development	13.09.2021	03	03	30	44.12%	—	—	02	—
11.	Committee on Petroleum and Natural Gas	13.09.2021	03	05	40	73%	—	—	02	—
12.	Committee on Railways	13.09.2021	01	00	30	62.06%	—	—	01	—

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13. Committee on Rural Development and Panchayati Raj	13.09.2021	01	01 30	54.83%	—	—	04	—	—
14. Committee on Social Justice and Empowerment	02.08.2022	1	00 30	59.25%	—	1	2	5	—
15. Committee on Housing and Urban Affairs	13.09.2021	02	03 15	61.53%	—	01	02	03	—
16. Committee on Water Resources	13.09.2021	01	01 30	75%	—	—	01	—	—

*Presented to the Speaker on 08.04.2022 and to the Parliament on 26.07.2022.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	Action Taken		
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	09.10.2021	01	00 30	66.66%	—	01	—	—	—
2.	*House Committee	14.10.2021	02	01 30	59%	—	—	—	—	—
3.	Committee on MPLADS	Not Yet constituted	—	—	—	—	—	—	—	—
4.	Committee on Ethics	09.10.2021	—	—	—	—	—	—	—	—
5.	Committee of Privileges	16.10.2020	01	01 30	60%	—	—	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	Not yet constituted	—	—	—	—	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	Not yet constituted	—	—	—	—	—	—	—	—
8.	Committee on Subordinate Legislation	09.10.2021	02	04 00	57.14%	—	01	04	—	—
9	Committee on Papers Laid on the Table	09.10.2021	04	04 40	36.66%	—	05	12	—	—
10.	Joint Committee on Offices of Profit	16.09.2019	01	00 30	42%	—	04	—	—	—

11. Rules Committee	09.10.2019	—	—	—	—	—	—	—	—	—	—	—	—	—	—
12. *General Purposes Committee	21.11.2019	—	—	—	—	—	—	—	*	—	—	—	—	—	—
13. Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	Not yet constituted	—	—	—	—	—	—	—	—	—	—	—	—	—	—
14. Joint Committee on Food Management in Parliament House Complex	Not yet constituted	—	—	—	—	—	—	—	—	—	—	—	—	—	—
15. Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Not yet constituted	—	—	—	—	—	—	—	—	—	—	—	—	—	—
16. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2022	03	03	45	52.20%	01	02	01	—	—	—	—	—	—	25
17. Library Committee	09.10.2021	01	00	35	44%	—	—	—	—	—	—	—	—	—	—
18. Business Advisory Committee	20.06.2019 (Re-constituted on 20.06.2020)	02	00	50	66.66%	—	02	—	—	—	—	—	—	—	—
19. Joint Committee on Salaries and Allowances of Members of Parliament	10.02.2022	01	01	35	60%	—	—	—	—	—	—	—	—	—	—
20. Committee on Government Assurances	09.10.2021	01	01	00	57.14%	—	12	—	—	—	—	—	—	—	—
21. Committee on Petitions	16.10.2020	01	01	15	50%	—	02	01	—	—	—	—	—	—	—

*The said Committees do not present any Report.

1	2	3	4	5	6	7	8	9	10	11
22. Committee on Empowerment of Women	09.10.2021	03	4	34	49.42%	—	—	01	—	—
23. Railway Convention Committee	Not yet constituted	—	—	—	—	—	—	—	—	—
24. Committee on Welfare of Other Backward Classes	Not yet constituted	—	—	—	—	—	—	—	—	—
25. Joint Parliamentary Committee on Security in Parliament Complex	Not yet constituted	—	—	—	—	—	—	—	—	—
26. Committee on Provisions of Computers to Members of Lok Sabha	Not yet constituted	—	—	—	—	—	—	—	—	—
27* Joint Committee on the Biological Diversity (Amendment) Bill, 2021 (JCBDB)	20.12.2021	02	01	30	61.28%	—	1	—	—	*

*The Joint Committee on the Biological Diversity (Amendment) Bill, 2021 presented/laid their Report in the Lok Sabha/Rajya Sabha on 02.08.2022.

5. MOTIONS

(i) MOTIONS UNDER RULE 388 FOR SUSPENSION OF RULES

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of discussion	Time Taken		Remarks
				H.	M.	
1.	That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment No. 9 to the Wild Life (Protection) Amendment Bill, 2021 and that this amendment may be allowed to be moved.	Shri Bhupender Yadav	2.8.2022	00	01	Adopted

(ii) MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	Nil
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

6. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath Affirmation	Time Taken H. M.	Remarks
1.	Shri Simranjit Singh Mann	Sangrur/Punjab	Oath	Punjabi	18.07.2022	00 01	Took oath in Honble Speaker's Chamber
2.	Shri Ghanshyam Singh Lodhi	Rampur/ Uttar Pradesh	Oath	Hindi	18.07.2022	00 06	
3.	Shri Dinesh Lal Yadav "Nirahua"	Azamgarh/ Uttar Pradesh	Oath	Hindi	18.07.2022		
4.	Shri Shatrughan Prasad Sinha	Asansol/ West Bengal	Oath	Hindi	18.07.2022		

7(i) OBITUARY REFERENCES

Sl. No.	Name of the Member/ Dignitary	Date of Death	Date of Obituary reference	Time Taken H. M.
1.	His Excellency Shri Shinzo Abe (Former Prime Minister of Japan)	08.07.2022	18.07.2022	00 10
2.	His Highness Sheikh Khalifa Bin Zayed Al Nahyan (President of the United Arab Emirates and the Ruler of Abu Dhabi)	13.05.2022		
3.	His Excellency Shri Mwai Kibaki (Third President of Kenya)	-		
4.	Shri Rabindar Kumar Rana (Member, Fourteenth Lok Sabha)	23.03.2022		
5.	Shri T. Basheer (Member, Eighth and Ninth Lok Sabhas)	25.03.2022		
6.	Shri Nawal Kishore Rai (Member, Tenth, Eleventh and Thirteenth Lok Sabhas)	16.04.2022		
7.	Shri Sukh Ram (Member, Eighth, Tenth and Eleventh Lok Sabhas)	11.05.2022		
8.	Shri Hussain Dalwai (Member, Eighth Lok Sabha)	16.05.2022		
9.	Shri Sivaji Patnaik (Member, Sixth, Ninth and Tenth Lok Sabhas)	23.05.2022		
10.	Shri Chakra Dhari Singh (Member, Seventh Lok Sabha)	31.05.2022		
11.	Shri Harivansh Sahai (Member, Eleventh Lok Sabha)	09.06.2022		
12.	Shri Bhim Prasad Dahal (Member, Eleventh, Twelfth and Thirteenth Lok Sabhas)	05.03.2022		

**(ii) CONGRATULATORY REFERENCES/REFERENCES
ON LANDMARK OCCASIONS**

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time H.	Time M.
1.	Reference on the occasion of full House in Lok Sabha.	26.06.2022	18.07.2022	00	01
2.	Reference regarding achieving 200 crore COVID vaccination doses in the country.	17.07.2022	18.07.2022		
3.	Reference congratulating Shri Neeraj Chopra for winning India's first ever Silver medal in World Athletics Championship in Javelin Throw.	23.07.2022	25.07.2022	00	02
4.	Reference congratulating Smt. Droupadi Murmu, for taking oath as President of India.	25.07.2022	25.07.2022		
5.	Reference regarding the observance of 23 rd Anniversary of the Kargil Vijay Diwas.	26.07.1999	26.07.2022	00	02
6.	Reference congratulating Ms. Saikhom Mirabai Chanu, Shri Jeremy Lalrinnunga and Shri Achinta Sheuli for winning Gold Medals; Shri Sanket Sargar and Ms. Bindyarani Devi for winning Silver medals; and Shri Gururaja Poojary for winning Bronze Medal in Birmingham Commonwealth Games, 2022.	28.07.2022 to 01.08.2022	01.08.2022	00	02
7.	Reference regarding the 77 th Anniversary of the dropping of atomic bomb on the Japanese cities of Hiroshima and Nagasaki.	06.08.1945 & 09.08.1945	05.08.2022	00	01

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time H.	Time M.
8.	Reference regarding the 80 th Anniversary of the Quit India movement.	09.08.1942	08.08.2022	00	03
9.	Reference congratulating Indian Sports contingent on their outstanding feat in Medal tally in Commonwealth Games, 2022.	28.07.2022 to 08.08.2022	08.08.2022	00	01

8. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Shri Kodikunnil Suresh	24.06.2019**
5.	Shri A. Raja	25.06.2019^
6.	Shri P. V. Midhun Reddy	-do-
7.	Shri Bhartruhari Mahtab	-do-
8.	Shri N. K. Premachandran	02.07.2019@
9.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

9. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/ State	Date when declared Elected	Date of Oath/ Affirmation
1.	Shri Simranjit Singh Mann	Sangrur/ Punjab	26.06.2022	18.07.2022
2.	Shri Ghanshyam Singh Lodhi	Rampur/ Uttar Pradesh	26.06.2022	18.07.2022
3.	Shri Dinesh Lal Yadav "Nirahua"	Azamgarh/ Uttar Pradesh	26.06.2022	18.07.2022
4.	Shri Shatrughan Prasad Sinha	Asansol/ West Bengal	16.04.2022	18.07.2022

**10. WITHDRAWAL/SUSPENSION OF MEMBERS
FROM THE HOUSE**

Sl. No.	Name of Member	Party	Date of withdrawal/ suspension	Period of withdrawal/ suspension	Remarks
1.	Shri Manickam Tagore B.	INC	25.7.2022 under Rule 374	Remainder of the Session	Suspension revoked on 1.8.2022
2.	Shri T.N. Prathapan	INC			
3.	Ms. S. Jothi Mani	INC			
4.	Ms. Ramya Haridas	INC			

11. PAPERS LAID ON THE TABLE

(9th Session, 17th Lok Sabha)

(a) By Government	:	1641
(b) By Private Members	:	Nil

**12. PRIVILEGES/PROTOCOL/ETHICS MATTERS RAISED BY MEMBERS IN THE HOUSE
DURING 9TH SESSION OF 17TH LOK SABHA**

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House
1.	Notice/complaint of breach of privilege dated 28 July, 2022 given by Shri Adhir Ranjan Chowdhury (signed by 25 other MPs) regarding alleged physical intimidation and verbal assault caused to Smt. Sonia Gandhi by Members of certain political party inside the chamber of Lok Sabha.	Shri Adhir Ranjan Chowdhury (signed by 25 other Members)	02.08.2022 at 12.47 hrs.	Matter has already been dealt with.

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13. QUESTIONS

(I) STARRED QUESTIONS	
(a) Number of Questions put down in the Question Lists for oral answer	320 [§]
(b) Number of Questions orally answered	43
(II) UNSTARRED QUESTIONS	
Number of Questions put down in the Question Lists for written answers	3680 [@]
(III) ANSWERS LAID ON THE TABLE	
Number of Questions (SQ 276 + USQ 3672) for which written answers were laid on the Table. 276 Questions were put down for oral answers but were not called for answer/supplementaries	3948
(IV) SHORT NOTICE QUESTIONS	
(a) No. of Short Notice Questions (SNQ) received	08
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	08
(V) HALF-an-HOUR DISCUSSION	
(a) No. of notices of Half-an-Hour Discussion received	01
(b) No. of notices of Half-an-Hour admitted	NIL
(c) No. of notices of Half-an-Hour disallowed	01
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
No. of answers corrected	02

[§] Including 01 Starred Question deleted from the list.

[@] Including 08 Unstarred Questions deleted from the list.

14. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Text of Resolution	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department	Remarks
					H.	M.		
1.	In pursuance of Section 8(1) of the Customs Tariff Act 1975, this House hereby approves of notification No. 28/2022-Customs, dated 21st May, 2022 [G.S.R. 380(E) dated 21st May, 2022] which seeks to amend the Second Schedule of the Customs Tariff Act in order to increase and levy Export duty on certain raw materials and intermediate goods of the steel industry.	Section 8(1) of the Customs Tariff Act, 1975	Shri Pankaj Chaudhary	4.8.2022	00	02	Finance	Adopted
2.	In pursuance of Section 147 of the Finance Act, 2002, this House hereby approves of notification No. 05/2022-Central Excise, dated 30th June, 2022, [G.S.R. 493 (E) dated 30th June, 2022], which seeks to amend the eighth schedule to Finance Act 2002 in order to prescribe Special Additional Excise Duty on Crude Petroleum and ATF.	Section 147 of the Finance Act, 2002	Shri Pankaj Chaudhary	4.8.2022	00	01	Finance	Adopted

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(ii) Private Members' Resolutions

Private Members' Business (Resolutions) could not be transacted on 29 July, 2022 due to early adjournment of the House on that day. As House adjourned *sine die* on 8 August, 2022, Private Members' Resolutions given notice of by members on the basis of securing priority in the ballot for discussion on 12 August, 2022 lapsed.

PRIVATE MEMBERS' RESOLUTIONS

SUMMARY

1. No. of notices of Resolutions received	:	6
2. No. of Resolutions part-discussed	:	1
		(At the end of Eighth Session)

15. SHORT DURATION DISCUSSIONS UNDER RULE 193

Subject	Name of the member who raised Discussion	Date(s) of Discussion	Time Taken		Ministry/ Department concerned	Remarks
			H.	M.		
Price Rise	Shri Manish Tewari	1.8.2022	06	25	Ministry of Finance	Discussion concluded.
#Need to promote sports in India and steps taken by the Government in this regard	Shri Gaurav Gogoi	31.3.2022* 3.8.2022	02 01	02* 11	Ministry of Youth Affairs and Sports	Part- discussed.

Calling Attention converted into Short Duration Discussion under rule 193 during 8th session which remained part-discussed. Discussion resumed in 9th session and remained part-discussed.

* Time taken and date of discussion during 8th session.

SHORT DURATION DISCUSSIONS UNDER RULE 193

SUMMARY

No. of notices received	:	43
No. of discussions held	:	02*
No. of discussions completed	:	01
No. of discussions remained part-discussed	:	01
Total time taken	:	7 hrs. 36 mts.

* One Calling Attention converted into Short Duration Discussion under rule 193 during 8th session which remained part-discussed. Discussion resumed in 9th session and remained part-discussed.

16. SPEAKER/CHAIRPERSON Announcements/Observations

Sl. No.	Subject	By whom	Date
1.	Observation regarding Presidential Election as an occasion of national celebration.	The Speaker	18.07.2022
2.	Observation regarding maintaining decorum and dignity of the House.	The Speaker	19.07.2022
3.	Observation regarding maintaining decorum and dignity of the House.	The Speaker	20.07.2022
4.	Announcement regarding timing of the commencement of the sitting of the Lok Sabha for 25.07.2022 at 2.00 P.M.	The Chair	22.07.2022
5.	Observation regarding maintaining decorum and dignity of the House.	The Speaker	25.07.2022
6.	Announcement regarding welcoming Her Excellency Ms. Esperanca Bias, Speaker of the Assembly of the Republic of Mozambique and other members of the Parliamentary Delegation from Mozambique who were on a visit to India as honoured guests.	The Speaker	27.07.2022
7.	Observation regarding maintaining the dignity and decorum of the House.	The Speaker	27.07.2022
8.	Observation regarding maintaining decorum and dignity of the House.	The Speaker	01.08.2022
9.	Observation regarding upholding Parliamentary tradition.	The Speaker	01.08.2022
10.	Observation regarding appeal to Members to address the Chair while participating in debates.	The Speaker	02.08.2022
11.	Observation regarding maintaining decorum and dignity of the House.	The Speaker	05.08.2022
12.	Announcement regarding farewell ceremony of Hon'ble Vice-President of India in Balayogi Auditorium.	The Speaker	08.08.2022
13.	Valedictory Reference on the conclusion of Ninth Session of the Seventeenth Lok Sabha.	The Speaker	08.08.2022

17. STATEMENTS

(i) Statements made/laid by Ministers regarding Correcting the Reply to Question during Ninth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding correcting the reply given on 20.07.2022 to Unstarred Question No. 685 by Shri Shyam Singh Yadav, M.P. regarding 'Suspension of MPLAD Funds'	Shri Rao Inderjit Singh	27.7.2022	-	1
2.	Regarding correcting the reply given on 20.07.2022 to Unstarred Question No. 659 by Shri Suresh Pujari, M.P. regarding 'Meetings of Telephone Divisions'	Shri Devusinh Chauhan	27.7.2022	-	1

(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Ninth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding the status of implementation of recommendations contained in the 320 th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on "Development of Tourism Infrastructure in the Country" pertaining to the Ministry of Tourism.	Shri Ajay Bhatt	18.7.2022	0	01
2.	Regarding the status of implementation of the recommendations contained in the 357 th Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2021-22) pertaining to the Ministry of Earth Science.	Dr. Jitendra Singh	20.7.2022	0	01
3.	Regarding the status of implementation of the recommendations contained in the 11 th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on 'Price Rise of Essential Commodities - Causes and Effects' pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Laid by Shri Arjun Ram Meghwal on behalf of Shri Ashwini Kumar Choubey	20.7.2022	0	01
4.	Regarding the status of implementation of the recommendations contained in the 19 th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2022-23) pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Laid by Shri Arjun Ram Meghwal on behalf of Shri Ashwini Kumar Choubey	20.7.2022	0	01

5.	Regarding the status of implementation of the recommendations contained in the 281 st Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the Recommendations/Observations contained in the 276 th Report of the Committee on Demands for Grants (2020-21) pertaining to the Ministry of Civil Aviation.	General (Retd.) V.K. Singh	21.7.2022	0	01
6.	Regarding the status of implementation of the recommendations contained in the 291 st Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2021-22) pertaining to the Ministry of Civil Aviation.	General (Retd.) V.K. Singh	21.7.2022	0	01
7.	Regarding the status of implementation of the recommendations contained in the 302 nd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 291 st Report of the Committee on Demands for Grants (2021-22) pertaining to the Ministry of Civil Aviation.	General (Retd.) V.K. Singh	21.7.2022	0	01
8.	Regarding the status of implementation of recommendations contained in the 280 th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Action taken by the Government on the Recommendations/Observations contained in the 270 th Report of the committee on 'Development of Tourism in Jammu and Kashmir' pertaining to the Ministry of Tourism.	ShriAjay Bhatt	25.7.2022	0	01
9.	Regarding the status of implementation of recommendations contained in the 295 th Report of the Department-related Parliamentary Standing	ShriAjay Bhatt	25.7.2022	0	01

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1	2	3	4	5	6
10.	Committee on Transport, Tourism and Culture on "Potential of Tourist Spots in the Country - Connectivity and Outreach" pertaining to the Ministry of Tourism.	ShriAjay Bhatt	25.7.2022	0	01
11.	Regarding the status of implementation of the recommendations contained in the 23 rd Report of the Standing Committee on Rural Development and Panchayati Raj on Demands for Grants (2022-2023) pertaining to the Department of Land Resources, Ministry of Rural Development.	Shri Faggansingh Kulaste	26.7.2022	0	01
12.	Regarding the status of implementation of the Recommendations/Observations contained in the 359 th Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-23) pertaining to the Department of Biotechnology, Ministry of Science and Technology.	Dr. Jitendra Singh	27.7.2022	0	01
13.	Regarding the status of implementation of the Recommendations/Observations contained in the 361 st Report of the Department-related	Dr. Jitendra Singh	27.7.2022	0	01

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	Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-23) pertaining to the Department of Science and Technology, Ministry of Science and Technology.					
14.	Regarding the status of implementation of the Recommendations/ Observations contained in the 11 th Report of the Standing Committee on Railways on Demands for Grants (2022-23) pertaining to the Ministry of Railways.	Shri Danve Raosaheb Dadarao	27.7.2022	0	01	
15.	Regarding the status of implementation of the Recommendations/ Observations contained in the 144 th Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the Recommendations/Observations contained in the 139 th Report of the Committee on 'Impact of Goods and Services Tax (GST) on Exports' pertaining to the Ministry of Commerce and Industry.	Smt. Anupriya Singh Patel	27.7.2022	0	01	49
16.	Regarding the status of implementation of the Recommendations/ Observations contained in the 146 th Report of the Department-related Parliamentary Standing Committee on Commerce on "Impact of Banking Misappropriation on Trade and Industry" pertaining to the Ministry of Commerce and Industry.	Smt. Anupriya Singh Patel	27.7.2022	0	01	
17.	Regarding the status of implementation of the Recommendations/ Observations contained in the 151 st Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the Recommendations/Observations contained in the 146 th Report of the Committee on "Impact of Banking Misappropriation on Trade and Industry" pertaining to the Ministry of Commerce and Industry.	Smt. Anupriya Singh Patel	27.7.2022	0	01	

1	2	3	4	5	6
18.	Regarding the status of implementation of the Recommendations/ Observations contained in the 166 th Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the Recommendations/Observations contained in the 160 th Report of the Committee on Demands for Grants (2021-22) (Demand No. 11) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	27.7.2022	0	01
19.	Regarding the status of implementation of the Recommendations/ Observations contained in the 26 th Report of the Standing Committee on Communications and Information Technology on "Suspension of Telecom Services/Internet and its Impact" pertaining to the Department of Telecommunications, Ministry of Communications.	Shri Devusinh Chauhan	27.7.2022	0	01
20.	Regarding the status of implementation of the Recommendations/ Observations contained in the 315 th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2022-2023) pertaining to the Ministry of Culture.	Shri Arjun Ram Meghwal	29.7.2022	0	01
21.	Regarding the status of implementation of the Recommendations/ Observations contained in the 9 th Report of the Standing Committee on Chemicals and Fertilizers on Action Taken by the Government on the Recommendations/Observations contained in the 2 nd Report of the Committee on Demands for Grants (2019-2020) pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.	Laid by Shri Arjun Ram Meghwal on behalf of Shri Bhagwanth Khuba	29.7.2022	0	01

22.	Regarding the status of implementation of the Recommendations/ Observations contained in the 13 th Report of the Standing Committee on Chemicals and Fertilizers on Action Taken by the Government on the Recommendations/Observations contained in the 6 th Report of the Committee on Demands for Grants (2020-2021) pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.	Laid by Shri Arjun Ram Meghwal on behalf of Shri Bhagwanth Khuba	29.7.2022	0	01
23.	Regarding the status of implementation of the Recommendations/ Observations contained in the 27 th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on action taken by the Government on the Recommendations/ Observations contained in the 27 th Report of the Committee on "Fellowships, Scholarships, Grants, Pensions and Schemes administered by the Ministry of Culture" pertaining to the Ministry of Culture.	Shri Arjun Ram Meghwal	1.8.2022	0	01
24.	Regarding the status of implementation of the Recommendations/ Observations contained in the 33 rd Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2022-23) pertaining to the Department of Higher Education, Ministry of Education.	Dr. Subhas Sarkar	1.8.2022	0	01
25.	Regarding the status of implementation of the Recommendations/ Observations contained in the 38 th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2022-2023) pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare.	Laid by Shri Kailash Choudhary on behalf of Shri Narendra Singh Tomar	2.8.2022	0	01

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1	2	3	4	5	6
26.	Regarding the status of implementation of the Recommendations/ Observations contained in the 299 th Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2020-21) pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.	Shri Krishan Pal	2.8.2022	0	01
27.	Regarding the status of implementation of the Recommendations/ Observations contained in the 302 nd Report of the Department-related Parliamentary Standing Committee on Industry on Action Taken by the Government on the Recommendations/Observations contained in the 299 th Report of the Committee on Demands for Grants (2020-21) pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.	Shri Krishan Pal	2.8.2022	0	01
28.	Regarding the status of implementation of the Recommendations/ Observations contained in the 306 th Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2021-22) pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.	Shri Krishan Pal	2.8.2022	0	01
29.	Regarding the status of implementation of the Recommendations/ Observations contained in the 40 th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2022-2023) pertaining to the Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying.	Laid by Dr. L. Murugan on behalf of Dr. Sanjeev Kumar Balyan	2.8.2022	0	01

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30.	Regarding the status of implementation of the Recommendations/ Observations contained in the 236 th Report of the Department Related Parliamentary Standing Committee on Home Affairs on Action Taken by the Government on the Recommendations/Observations contained in the 229 th Report of the Committee on " Management of Covid-19 Pandemic and related issues" pertaining to the Ministry of Home Affairs.	Shri Nityanand Rai	2.8.2022	0	01
31.	Regarding the status of implementation of the Recommendations/ Observations contained in the 39 th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2022-2023) pertaining to the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying.	Shri Parshottam Rupala	2.8.2022	0	01
32.	Regarding the status of implementation of the Recommendations/ Observations contained in the 16 th Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2021-22) pertaining to the Ministry of Coal.	Shri Pralhad Joshi	3.8.2022	0	01
33.	Regarding the status of implementation of the Recommendations/ Observations contained in the 19 th Report of the Standing Committee on Coal, Mines and Steel on "Coal Conservation and Development of Infrastructure for Transportation of Coal Across the Country" pertaining to the Ministry of Coal.	Shri Pralhad Joshi	3.8.2022	0	01
34.	Regarding the status of implementation of the Recommendations/ Observations contained in the 112 th Report of the Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2022-2023)	Dr. Jitendra Singh	3.8.2022	0	01

1	2	3	4	5	6
35.	peraining to the Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pensions.	Smt. Anupriya Singh Patel	3.8.2022	0	01
36.	Regarding the status of implementation of the Recommendations/ Observations contained in the 154 th Report of the Department-related Parliamentary Standing Committee on Commerce on 'Export of Agricultural and Marine Products, Plantation Crops, Turmeric and Coir' pertaining to the Ministry of Commerce and Industry.	Smt. Anupriya Singh Patel	3.8.2022	0	01
37.	Regarding the status of implementation of the Recommendations/ Observations contained in the 16 th Report of the Standing Committee on Water Resources on Demands for Grants (2022-2023) pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti.	Shri Prahalad Singh Patel	4.8.2022	0	01
38.	Regarding the status of implementation of the Recommendations/ Observations contained in the 310 th Report of the Department-related Parliamentary Standing Committee on Industry on Action Taken by the Government on the Recommendations/Observations contained in	Shri Bhanu Pratap Singh Verma	4.8.2022	0	01

39.	the 304 th Report of the Committee on Demands for Grants (2021-2022) pertaining to the Ministry of Micro, Small and Medium Enterprises. Regarding the status of implementation of the Recommendations/Observations contained in the 315 th Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2022-2023) pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Bhanu Pratap Singh Verma	4.8.2022	0	01
40.	Regarding the status of implementation of the Recommendations/Observations contained in the 24 th Report of the Standing Committee on Energy on Demands for Grants (2022-2023) pertaining to the Ministry of New and Renewable Energy.	Laid by Shri Arjun Ram Meghwal on behalf of Shri Bhagwanth Khuba	4.8.2022	0	01
41.	Regarding the status of implementation of the Recommendations/Observations contained in the 15 th Report of the Standing Committee on Water Resources on Demands for Grants (2022-2023) pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti.	Shri Bishweswar Tudu	4.8.2022	0	01
42.	Regarding the status of implementation of the Recommendations/Observations contained in the 126 th & 133 rd and 127 th & 132 nd reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants (2021-22) pertaining to the Department of Health & Family Welfare and the Department of Health Research respectively, Ministry of Health and Family Welfare.	Dr. Mansukh Mandaviya	5.8.2022	0	01
1	2	3	4	5	6
43.	Regarding the status of implementation of the Recommendations/Observations contained in the 128 th and 131 st reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants (2021-22) pertaining to the Ministry of Ayush.	Dr. Munjapara Mahendrabhai	5.8.2022	0	01
44.	Regarding the status of implementation of the Recommendations/Observations contained in the 40 th Report of the Standing Committee on Finance on Demands for Grants (2022-23) pertaining to the Department of Economic Affairs, Expenditure, Financial Services, Public Enterprises and Investment & Public Asset Management, Ministry of Finance.	Shri Pankaj Chaudhary on behalf of Smt. Nirmala Sitharaman	8.8.2022	0	01
45.	Regarding the status of implementation of the Recommendations/Observations contained in the 294 th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on 'Development and Conservation of Museums and Archaeological sites – Challenges and Opportunities' pertaining to the Ministry of Culture.	Shri Arjun Ram Meghwal	8.8.2022	0	01
46.	Regarding the status of implementation of the Recommendations/Observations contained in the 28 th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Action Taken by the Government on the Recommendations/Observations contained in 19 th Report of the Committee on Demands for Grants (2021-2022)' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Rajeev Chandrasekhar	8.8.2022	0	01

47. Regarding the status of implementation of the Recommendations/
Observations contained in the 298th Report of the Department-related
Parliamentary Standing Committee on Transport, Tourism and Culture
on Action Taken by the Government on the Recommendations/
Observations contained in the 288th Report of the Committee on
Demands for Grants (2021-22) pertaining to the Ministry of Tourism.

Shri Ajay Bhatt 8.8.2022 0 01

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**(iii) Statements made/laid by Parliamentary Affairs Minister
regarding Government Business during Ninth Session
of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Government Business for the week commencing the 25 th July, 2022.	Shri Arjun Ram Meghwal	22.7.2022	00	02
2.	Regarding Government Business for the week commencing the 1 st August, 2022.	Shri Arjun Ram Meghwal	29.7.2022	00	02
3.	Regarding Government Business for the remaining part of the Session.	Shri Arjun Ram Meghwal	5.8.2022	00	02

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(iv) Matters under Rule 377– Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha

(As on 31.10.2022)

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 6.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	183	00	100%
Fifth Session (29.01.2021 to 25.3.2021)	406	405	1	99.75%
Sixth Session (19.07.2021 to 11.8.2021)	331	326	5	98.49%
Seventh Session (29.11.2021 to 22.12.2021)	383	378	5	98.69%
Eighth Session (31.1.2022 to 7.4.2022)	486	462	24	95.06%
Ninth Session (18.7.2022 to 8.8.2022)	319	264	55	82.75%
	3375	3284	91	97.30%

(v) Statement indicating matters of urgent public importance raised during 'Zero Hour' in the Ninth Session of Seventeenth Lok Sabha

Date	No. of Matters raised out of 20 balloted notices+extras	No. of Members spoken/ Associated	Notices received	Time Taken H. M.
18.07.2022	Nil	Nil	114	00 00
19.07.2022	Nil	Nil	157	00 00
20.07.2022	03 + 00 = 03	08	166	00 06
21.07.2022	12 + 01 = 13	18	158	00 25
22.07.2022	Nil	Nil	131	00 00
25.07.2022	Nil	Nil	137	00 00
26.07.2022	01 + 00 = 01	Nil	151	00 01
27.07.2022	16 + 00 = 16	21	151	00 36
28.07.2022	Nil	Nil	145	00 00
29.07.2022	Nil	Nil	104	00 00
01.08.2022	Nil	Nil	103	00 00
02.08.2022	17+04=21	38	147	00 44
03.08.2022	Nil	Nil	165	00 00
04.08.2022	Nil	Nil	161	00 00
05.08.2022	11 + 11 = 22	36	136	00 47
08.08.2022	18 + 04 = 22	67	111	00 41
Total	78 + 20 = 98	188	2,237	03 20

(vi) Statement showing the Time Lost due to interruptions and adjournments of the House during Ninth Session of the Seventeenth Lok Sabha

Date	Time lost due to Adjournments of the House following Interruptions		Time lost due to reasons other than Adjournments/ interruptions		House sat for extra time (beyond the normal time of the House)	Remarks regarding interruptions and adjournments
	H. M.	H. M.	H. M.	H. M.		
1	2	3	4	5		
18/07/22	5 36		-			At 1119 hrs due to interruption House adjourned to meet again at 1400 hrs, At 1405 House again adjourned due to interruption to meet on 19.07.2022
19/07/22	5 43		-			At 1112 hrs due to interruption House adjourned to meet again at 1400 hrs, At 1405 House again adjourned due to interruption to meet on 20.07.2022
20/07/22	5 06		-			At 1115 hrs due to interruption House adjourned to meet again at 1400 hrs, At 1433 House again adjourned due to interruption to meet at 1600 hrs . At 1606 hrs the House again adjourned to meet on 21.07.2022
21/07/22	4 0	0 12				At 1110 hrs due to interruption House adjourned to meet again at 1130 hrs, At 1305 House again adjourned due to interruption to meet at 1417 hrs . At 1420 hrs the House again adjourned to meet on 22.07.2022

1	2	3	4	5		
22/07/22	4 57	0 01				At 1113 hrs due to interruption House adjourned to meet again at 1200 hrs, At 1212 House again adjourned due to interruption to meet at 1401 hrs . At 1438 hrs the House again adjourned to meet on 25.07.2022
25/07/22	2 47					At 1422 hrs due to interruption House adjourned to meet again at 1500 hrs, At 1551 House again adjourned due to interruption to meet on 26.07.2022
26/07/22	1 29		0 05			At 1110 hrs due to interruption House adjourned to meet again at 1145 hrs, At 1206 House again adjourned due to interruption to meet at 1400 hrs . At 1805 hrs the House again adjourned to meet on 27.07.2022
27/07/22	1 33		0 48			At 1117 hrs due to interruption House adjourned to meet again at 1200 hrs, At 1210 House again adjourned due to interruption to meet at 1400 hrs . At 1848 hrs the House again adjourned to meet on 28.07.2022
28/07/22	5 54					At 1104 hrs due to interruption House adjourned to meet again at 1200 hrs, At 1201 House again adjourned due to interruption to meet at 1600 hrs . At 1601 hrs the House again adjourned to meet on 29.07.2022
29/07/22	5 53					At 1101 hrs due to interruption House adjourned to meet again at 1200 hrs, At 1206 hrs the House again adjourned to meet on 01.08.2022

01/08/22	1	49	0	01	2	43	At 1105 hrs due to interruption House adjourned to meet again at 1200 hrs, At 1206 House again adjourned due to interruption to meet at 1401 hrs . At 2043 hrs the House again adjourned to meet on 02.08.2022
02/08/22			0	10	1	07	At 1251 hrs due to interruption House adjourned to meet again at 1401 hrs, At 1907 hrs the House again adjourned to meet on 03.08.2022
03/08/22	2	34					At 1110 hrs due to interruption House adjourned to meet again at 1145 hrs, At 1206 House again adjourned due to interruption to meet at 1400 hrs . At 1805 hrs the House again adjourned to meet on 04.08.2022
04/08/22	5	16					At 1133 hrs due to interruption House adjourned to meet again at 1400 hrs, At 1411 hrs the House again adjourned to meet on 05.08.2022
05/08/22	0	37	0	03			At 1123 hrs due to interruption House adjourned to meet again at 1200 hrs, At 1259 House again adjourned due to interruption to meet at 1402 hrs . At 1800 hrs the House again adjourned to meet on 08.08.2022
08/08/22	53	14	0	27	04	43	- 48 hrs. 58 mts.

Total [(4 hrs. 43 mts. - 53 hrs. 14 mts. + 27 mts.)] = 48 hrs. 58 mts.
93 hrs. 36 mts. - 48 hrs. 58 mts. = 44 hrs. 38 mts.
(Net loss 48 hours 58 minutes)

18. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE NINTH SESSION OF THE SEVENTEENTH LOK SABHA (18.07.2022 to 08.08.2022)

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (min.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	21.07.2022	1415 to 1417	02	-	House re-assembled after lunch break after quorum bell was rung once.
2.	22.07.2022	1400 to 1401	01	-	House re-assembled after lunch break after quorum bell was rung once.
3.	02.08.2022	1400 to 1401	01	-	House re-assembled after lunch break after quorum bell was rung once.
4.	05.08.2022	1400 to 1402	02	-	House re-assembled after lunch break after quorum bell was rung once.
		Total	06 mins.		

Analysis of ringing of Quorum bell

1.	Total time spent on ringing of quorum bell	:	06 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Once
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	4 days

**19. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS
DURING THE NINTH SESSION OF SEVENTEENTH LOK SABHA
(18.07.2022 to 08.08.2022)**

Date	Time	Subject-matter
21.07.2022	1132	Members of INC, DMK, AITC, TRS, NCP, JK(NC) and SP staged a walkout from the House in protest of misusing of Central Investigation Agencies, price rise and Floods in Telangana.
22.07.2022	1425	Members of INC and some other Hon'ble Members of Opposition walked out from House in protest against the hike in GST and rise in prices of essential commodities.
26.07.2022	1151	Members of DMK, NCP, CPI(M), IUML and VCK staged a walkout from the House demanding revocation of suspension of four members of INC. They were also protesting against them isuse of ED and Central Investigative agencies and levy of 5% GST on essential commodities.
	1402	Shri Arun Kumar Sagar along with some other members of DMK and AITC staged a walkout from the House in protest of the Chair not allowing them to raise their matter in the House.
27.07.2022	1416	Members of DMK staged a walkout from the House demanding revocation of suspension of the four members.
01.08.2022	1937	Shri Adhir Ranjan Chowdhury and some other members of INC staged a walkout from the House during discussion on 'price rise' under Rule 193.
	2009	Members of DMK, AITC, NCP and IUML walked out in protest during the discussion of price rise.
	2029	Shri Kunwar Danish Ali, MP (BSP) walked out in protest of being disallowed to speak on the issue of price rice.
03.08.2022	1435	Members of AITC staged a walk out from the House in protest of the Chair not allowing Prof. Saugata Roy to speak on the Central Universities (Amendment) Bill, 2022.

Date	Time	Subject-matter
	1607	Shri Gaurav Gogoi, Shri Benny Behanan and some other members of Opposition parties staged a walk out from the House on the issue of misuse of Central Investigative Agencies against opposition leaders.
05.08.2022	1210	Members of Opposition parties (INC and DMK) staged a walk out from the House in protest of the misuse of Central Investigative Agencies against opposition leaders.
08.08.2022	1232	Shri Adhir Ranjan Chowdhury and some other members of INC staged a walk out from the House opposing the introduction of Electricity (Amendment) Bill, 2022.

**20. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 18.07.2022 TO 08.08.2022**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	15	10	48
Shri Rajendra Agrawal	12	12	07
Shri A. Raja	03	05	29
Smt. Rama Devi	02	03	35
Dr. Kirit P. Solanki	08	03	21
Shri Bhartruhari Mahtab	03	03	10
Shri N.K. Premachandran	02	02	47
Shri P.V. Midhun Reddy	02	02	30
Shri Kodikunnil Suresh	01	00	51
TOTAL		44	38

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 18.07.2022 TO 08.08.2022**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
HON'BLE SPEAKER			
18.07.2022	1100 to 1119 hrs.	00	19
19.07.2022	1100 to 1112 hrs.	00	12
20.07.2022	1100 to 1115 hrs.	00	15
21.07.2022	1100 to 1110 hrs.	00	10
22.07.2022	1100 to 1113 hrs.	00	13
25.07.2022	1400 to 1422 hrs.	00	22
26.07.2022	1100 to 1110 hrs.	00	10
27.07.2022	1100 to 1117 hrs. 1815 to 1848 hrs.	00 00	17 33
28.07.2022	1100 to 1104 hrs.	00	04
01.08.2022	1100 to 1105 hrs. 1401 to 1420 hrs. 1851 to 2043 hrs.	00 00 01	05 19 52
02.08.2022	1100 to 1201 hrs. 1758 to 1907 hrs.	01 01	01 09
03.08.2022	1100 to 1115 hrs.	00	15
04.08.2022	1100 to 1133 hrs.	00	33
05.08.2022	1100 to 1123 hrs.	00	23
08.08.2022	1100 to 1158 hrs. 1221 to 1312 hrs. 1603 to 1634 hrs. 1723 to 1739 hrs.	00 00 00 00	58 51 31 16
TOTAL TIME SPENT IN THE CHAIR		10	48
Shri Rajendra Agrawal			
18.07.2022	1400 to 1405 hrs.	00	05
21.07.2022	1130 to 1305 hrs.	01	35
22.07.2022	1401 to 1438 hrs.	00	37

1	2	3	4
25.07.2022	1500 to 1551 hrs.	00	51
26.07.2022	1145 to 1206 hrs.	00	21
	1400 to 1558 hrs.	01	58
27.07.2022	1800 to 1815 hrs.	00	15
28.07.2022	1200 to 1201 hrs.	00	01
29.07.2022	1200 to 1206 hrs.	00	06
01.08.2022	1200 to 1206 hrs.	00	06
02.08.2022	1201 to 1251 hrs.	00	50
03.08.2022	1200 to 1212 hrs.	00	12
	1400 to 1459 hrs.	00	59
	1600 to 1800 hrs.	02	00
08.08.2022	1158 to 1221 hrs.	00	23
	1415 to 1603 hrs.	01	48
TOTAL TIME SPENT IN THE CHAIR		12	07
Shri A. Raja			
26.07.2022	1558 to 1805 hrs.	02	07
02.08.2022	1552 to 1758 hrs.	02	06
05.08.2022	1644 to 1800 hrs.	01	16
TOTAL TIME SPENT IN THE CHAIR		05	29
Smt. Rama Devi			
27.07.2022	1400 to 1627 hrs.	02	27
05.08.2022	1402 to 1510 hrs.	01	08
TOTAL TIME SPENT IN THE CHAIR		03	35
Dr. Kirit P. Solanki			
19.07.2022	1400 to 1405 hrs.	00	05
22.07.2022	1200 to 1212 hrs.	00	12
27.07.2022	1200 to 1210 hrs.	00	10
28.07.2022	1600 to 1601 hrs.	00	01
29.07.2022	1100 to 1101 hrs.	00	01
01.08.2022	1420 to 1602 hrs.	01	42
04.08.2022	1400 to 1411 hrs.	00	11
05.08.2022	1200 to 1259 hrs.	00	59
TOTAL TIME SPENT IN THE CHAIR		03	21

1	2	3	4
Shri Bhartruhari Mahtab			
21.07.2022	1417 to 1420 hrs.	00	03
27.07.2022	1627 to 1800 hrs.	01	33
05.08.2022	1510 to 1644 hrs.	01	34
TOTAL TIME SPENT IN THE CHAIR		03	10
Shri N.K. Premachandran			
01.08.2022	1602 to 1800 hrs.	01	58
08.08.2022	1634 to 1723 hrs.	00	49
TOTAL TIME SPENT IN THE CHAIR		02	37
Shri P. V. Midhun Reddy			
20.07.2022	1400 to 1433 hrs.	00	33
	1600 to 1606 hrs.	00	06
02.08.2022	1401 to 1552 hrs.	01	51
TOTAL TIME SPENT IN THE CHAIR		02	30
Shri Kodikunnil Suresh			
01.08.2022	1800 to 1851 hrs.	00	51
TOTAL TIME SPENT IN THE CHAIR		00	51

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE NINTH SESSION
OF SEVENTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H.	M.	
BILLS —			
(a) Government Bills	19	35	43.88
(b) Private Members' Bills	02	28	05.53
DISCUSSIONS —			
Short Duration Discussions (Rule 193)	07	36	17.03
MATTERS OF URGENT PUBLIC IMPORTANCE	02	20	05.23
MATTERS UNDER RULE 377	04	40	10.45
QUESTIONS	02	12	04.93
STATEMENTS —			
Rule 372 and Direction 73A	00	55	02.05
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	04	52	10.90
TOTAL	44	38	100